

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-20523 JK (LD ) of 2024**  
**DATED:- 19 - 12 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 19- 12 - 2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.20523-JK(LD) of 2024 dated 19.12.2024**

<b>S No.</b>	<b>Case No.</b>	<b>Case Title</b>	<b>OIC</b>
1	OWP NO 499/2018	Nadeem Ahmad Mayer vs state and others	Zubair Ahmad, Tehsildar North
2	WP(C) No.141/2020	Sumaira Mushtaq V/s Mr Farooq Ahmad Shah	Rayees Ahmad Dar, Tehsildar Central-Shalteng
3	WP(C) No.2044/2024	Khurshid Ahmad Gagroo & Ors Vs UT of J&K & Ors.	M. Iqbal Zargar, Tehsildar Eidgah
4	WP(C) No.2228/2024	Fairdeal Traders Forum through Abdul Rashid Dar & Ors Vs UT of J&K & Ors.	Bashir Ahmad Padder, Assistant Commissioner, Nazool, Srinagar.
5	WP(C) No.2401/2024	Minto Circle Senior Secondary School Vs UT of J&K & Ors.	Umer Gulzar, Tehsildar Headquarters
6	WP(C) No.2365/2024	Abdul Rehman Bhat Vs UT of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar
7	OWP No.902/2017	Irfan Ahmad Ahanger Vs State of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar
8	WP(C) No.1531/2024	Farooq Ahmad Dar & Ors Vs Jammu & Kashmir & Ors	Sajad Rasool Shah, Tehsildar South
9	OWP No.1954/2017	Mohammad Iqbal Bhat & Ors Vs Union of India & Ors.	Bashir Ahmad Padder, Assistant Commissioner, Nazool, Srinagar.




10	WP © No.1267/2022	Abdul Rehman Chopan and others V/S Union of India and others.	Dr.khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
11	WP(C) No.1857/2024	Sudarshan Wazir Vs UT of J&K &ors	Sajad Rasool Shah, Tehsildar South
12	WP(C) No. 2508/2024	Ramesh Kumar Fotedar Vs Shabir Ahmad Rufai & Ors	Kifayat Ali, Tehsildar Chanapora
13	FAO No.28/2024	Sheikh Bashir Ahmad Vs UT of J&K & Ors.	Rayees Ahmad Dar, Tehsildar Central-Shalteng
14	WP(C) No.2476/2024	M/s Hotel Star of Kashmir Vs UT of J&K & Ors.	Dr.khalid Hussain Malik, Addl. Deputy Commissioner, Srinagar
15	WP(C) No.2594/2024	Residents of BonporaBatamaloo& Ors Vs UT of J&K & Ors.	Rayees Ahmad Dar, Tehsildar Central-Shalteng
16	WP(C) No.2503/2024	Ghulam Nabi Sofi & Ors Vs UT of J&K through Chairman Pollution Committee & Ors.	Muzamil Zaman, Tehsildar Panthachowk
17	OWP No.240/2010	Sona Star Prop. Shabir Ahmad Bhat & Ors Stone Crushers Vs State of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar
18	WP(C) No.1572/2024	Manzoor Ahmad Dar Vs Union of India & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar
19	CRM(M) No.685/2024	Abdul Hameed Gasi& Ors Vs UT of J&K & Ors.	Sajad Rasool Shah, Tehsildar South

*Im* *Neerajee*

20	WP(C) No.2531/2024	Feroz Ali Bhat & Ors Vs UT of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar
21	WP(C) No.2564/2024	Nazir Ahmad Mir Vs Preeti Jalali & Ors.	Sajad Rasool Shah, Tehsildar South
22	WP(C) No.2603/2024	Fayaz Ahmad Bhat Vs UT of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar



A handwritten signature in blue ink, appearing to be 'Aijaz', is written over a larger, more stylized signature in black ink that reads 'Aijaz'.